

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.310**

IA-898/2023 IA-259/2023 IA-5913/2022 IA-71/2023

In

IB-741(ND)/2021

**IN THE MATTER OF:**

M/s. Hiveloop Capital Pvt Ltd.

.....APPLICANT/PETITIONER

Vs.

M/s. Radiant Castings Pvt. Ltd.

.....RESPONDENT

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 07.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv Arvind Jadon  
Adv. Sandeep Bajaj in IA-5913/2022.

For the Respondent

: Adv. Akshay Sharma.  
Adv. Harsh Vardhan Arora for Respondent No. 5  
Mr. Utsav Mukherjee, Ms Deepti Babel for R2 and R3  
Ms Surabhi Sinha Adv for Respondent No 4  
in IA No 5913/2022

For the RP

: Mr. Akshay Goel, Adv.

For the Yes Bank

: Mr. Anand Shankar Jha, Mr. Arpit Gupta, Advs.

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **22.03.2023.**

**-SD-**

**(Court Officer)**